NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/69/(IB)/2018

PETITION NUMBER

: CP/586/(IB)/2017

NAME OF THE PETITIONER(S)

: NATIONAL SKILL DEVELOPMENT CORPORATION

NAME OF THE RESPONDENT(S)

: EVERONN SKILL DEVELOPMENT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter was called. No representation on behalf of both the parties. The matter is adjourned for appearance of the petitioner. Put up on 27.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

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